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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (VEDIO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.04.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 29/9/HDB/2021
NAME OF THE COMPANY	Bilasraika Sponge Iron India Pvt ltd
NAME OF THE PETITIONER(S)	Fareeast Commodities Resources Ltd
NAME OF THE RESPONDENT(S)	Bilasraika Sponge Iron India Pvt ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Post the matter on 04.05.2021.

**MEMBER
(TECHNICAL)**

**MEMBER
(JUDICIAL)**

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